CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF QUANTUM SOFTECH LIMITED (Quantum)
(Regd. Office: 101, Vaibhav Apartments, 4-2-1069, Ramkote, Hyderabad-500 001)

Further to the Public Announcement dated January 27, 2005 issued by Ashika Capital Limited to the shareholders of Quantum for and on behalf of **Mr. P. Kodanda Rambabu** and **Mrs. Kodali Vijaya Rani** (hereinafter referred to as "the Acquirers"), the shareholders are requested to kindly note the following:

1. **Revision in the Offer Price**
The Acquirers have voluntarily increased the Offer Price from Re.0.50 per share to Re. 1.00 per share. The total fund requirement at the revised Offer price is Rs. 13,21,860/-. In view of the upward revision of the Offer Price, the Acquirers have deposited additional amount of Rs. 1,70,000/- (One Lakh Seventy Thousand Only) in the Escrow account with UTI Bank Limited, Jubilee Hills Branch, Hyderabad, to increase the value of the Escrow Account to Rs. 3,40,000/- (Three Lakhs Forty Thousand Only) being more than 25% of the total consideration payable.

2. The Financial Ratios disclosed in point no. 1(f) & 3(e) of the previous Public Announcement has been calculated as under:

Return on Net Worth = Profit after Tax /Net Worth

Book Value per Share = Net Worth-Total Misc. Exp. Not Written Off / No. of Equity Shares

EPS = Profit after Tax /No. of equity shares

3. Mr. P. Kodanda Rambabu is a Business Associate of Mrs. Kodali Vijaya Rani

4. There is a delay of 572 Days for the year 2003 and 207 Days for the year 2004 in compliance with Regulation 8(3) of the SEBI (SAST) Regulations 1997 by the Target Company. SEBI may initiate adjudication against the Target Company under SEBI Act for non-compliance with regulation 8(3) of the SEBI (SAST) Regulations, 1997 for the said period.

5. Revised Schedule of some of the major activities in respect of the Offer is given below:

Activities	Date	Day
Specified Date	January 31, 2005	Monday
Last Date for a Competitive Bid	February 17, 2005	Thursday
Date by which the Letter Of Offer to be Despatched to shareholders	March 10, 2005	Thursday
Date of Opening of the Offer	March 17, 2005	Thursday
Last date for revising the Offer Price/ Number of Shares	March 24, 2005	Thursday
Last date for Withdrawal of Acceptance by share holders who have accepted the Offer	March 31, 2005	Thursday
Date of Closing of the Offer	April 5, 2005	Tuesday
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	April 20, 2005	Wednesday

There was no Competitive Bid.

This Corrigendum to Public Announcement will be available on the SEBI website www.sebi.gov.in.

The Acquirers accept full responsibility for the information contained in this Public Announcement.

Issued by Manager to the Offer on behalf of the Acquirers:

Your Trust is Our Strength

ASHIKA CAPITAL LIMITED

7-1-613/14A, Suite No: 6,

2nd Floor, Nestcon Lakshmisri,

Ameerpet, Hyderabad-500 016.

Tel: +91-40-55617802/23750498

Fax: +91-40-55617801

E-Mail: ashika_hyderabad@rediffmail.com

Contact Person: Mr. Rajendra Kanoongo

Place: Hyderabad

Date: March 8, 2005